GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:561 ANSWERED ON:26.11.2012 POLLUTION CAUSED BY STEEL INDUSTRIES Panda Shri Baijayant;Sharma Shri Jagdish

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether according to a report by Centre for Science and Environment, the iron and steel industries are failing to meet environmental norms despite securing certification for high level of environmental and safety management systems;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the Government is considering to increase the environmental norms and standards for these industries; and
- (d) if so, the details thereof with the reviews on environmental clearance being given to these industries?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) As reported by the Central Pollution Control Board, two of the twelve major integrated Iron and Steel Plants were found to be non-compliant. Directions under Section 5 of the Environment (Protection) Act, 1986 were issued to Bokaro Steel Plant, Bokaro and Directions under Section 18 (1) (b) of the Air (Prevention and Control of Pollution) Act, 1981 were issued to Jharkhand State Pollution Control Board for Indian Iron & Steel Company (IISCO) Steel Plant, Burnpur. In addition, Directions were also issued under Section 5 of the Environment (Protection) Act, 1986 to seven sponge iron plants and under Section 18(1) (b) of the Air (Prevention and Control of Pollution) Act, 1981 to the State Boards of Jharkhand, Chattisgarh, Odisha, West Bengal, Maharashtra and Andhra Pradesh to ensure compliance from sixteen sponge iron plants.

(c)&(d) The standards for iron and steel sector have been harmonized in 2012 with development / revision of standards for Blast Furnace and Basic Oxygen Furnace.